

**SECURITIES AND EXCHANGE BOARD OF INDIA
EASTERN REGIONAL OFFICE (KOLKATA)**

**Completion of Recovery Certificate no. RC9094 of 2026, in respect of Ahilya Commercial
Pvt. Ltd. in the matter of Parbati Holdings Ltd.**

A Recovery Certificate No. **RC9094 of 2026** dated **April 30, 2026**, has been drawn up by the Recovery Officer against **Ahilya Commercial Pvt. Ltd. (PAN: AACCA2226R)** ["Defaulter"] for a sum of **Rs. 8,21,500/- (Rupees Eight Lakhs Twenty-One Thousand Five Hundred Only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings for recovery of the said sum, for non-payment of penalty imposed by the Adjudicating Officer vide Order No. PKB/AO-120/2009 dated September 24, 2009 against Ahilya Commercial Pvt. Ltd. (PAN: AACCA2226R) in the matter of Parbati Holdings Ltd.

In view of receipt of the entire amount, which includes further interest and costs due under the aforesaid recovery certificate, recovery in the said matter stands completed in exercise of powers under sub-section (1) of section 28A of the SEBI Act, 1992 read with relevant provisions of the Income-tax Act, 1961.

Date: June 19, 2026

Place: Kolkata



Mitrajeet Dey

RECOVERY OFFICER

मित्रजीत दे / Mitrajeet Dey
वसुली अधिकारी एवं महाप्रबंधक
Recovery Officer & General Manager
भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India
कोलकाता / Kolkata